

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE,**  
**SOUTH SIKKIM AT NAMCHI**

Ref No. 1724/D&SJ(S)

Dated: 09.11.2020

**EMPLOYMENT NOTICE**

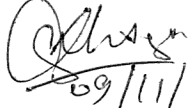
Applications are invited from the eligible candidates for filling up the following posts under the Establishment of District & Sessions Court, South Sikkim at Namchi on temporary/adhoc basis:-

| Sl. No.<br>(1) | Name of Post<br>(2) | No. of Post<br>(3) | Consolidated pay<br>(4) | Requisite Qualification<br>(5)   |
|----------------|---------------------|--------------------|-------------------------|--|
| 1              | Driver              | 01                 | Rs.10,500/-p.m.         | Class VIII passed Certificate from recognized School/Board and a valid driving license with minimum experience of three (03) years |

**The Eligibility criteria, educational qualification are as under:-**

1. Candidate must be a citizen of India
2. Candidate must possess a valid employment card.
3. Candidates should possess minimum educational qualification of Class VIII (eight) pass from a recognized School/Board.
4. Age of the candidate must not be less than 18 years and not more than 30 years as on 19.11.2020.
5. Age of the candidate who are eligible to apply in terms of Notification No:- M(3)(55)/GEN/DOP/PT-III dated 03.07.2017 must not be less than 18 years and not more than 40 years as on 19.11.2020.
6. Candidates fulfilling the above conditions may apply for the post along with following documents duly self attested and submit his or her application addressed to the District & Sessions Judge, South Sikkim at Namchi.
  - a. Educational Qualification (Documents as listed in Column 5 of the above table under head "Requisite Qualification").
  - b. Birth Certificate, Residential Proof, valid employment Card and three numbers of recent passport size photographs.

7. Applications received without supporting documents and photographs will be rejected summarily.
8. The last date for the receipt of the application is 19.11.2020 irrespective of any mode of service for submitting the application. Applications received after the last date shall not be entertained on any ground despite any mode of service.
9. Candidates found eligible on preliminary scrutiny of the application will be issued calling letter for appearing in the *viva-voce*.
10. The Employment Notice is also available at a the District & Sessions Court, South website *i.e.*, [www.districtcourtsnamchi.nic.in](http://www.districtcourtsnamchi.nic.in).
11. No. T.A/D.A shall be paid for appearing in the interview/test.

  
09/11/20  
**District & Sessions Judge,  
Namchi South sikkim**